

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Review Application No.12 of 1994 in

Dated:- 18 APR 1994

APPLICATION NUMBER: 148 of 1993.

APPLICANTS:

Sri.G.Louis Raj v/s. The Director General of Employment and
To. Training, New Delhi and Others.

1. Sri.S.Ranganatha Jois, Advocate, No.36, 'Vagdevi'
Shankara park, Shankarapuram, Bangalore-4.

2. The Director, Foreman Training Institute,
Tumkur Road, Bangalore-560 022.

3.

RESPONDENTS:

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 04th April, 1994.

Issued on
18/4/94.

R.

c/c

S. Shankar (8/4)
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

R.A. NO. 12/94

MONDAY THIS THE FOURTH DAY OF APRIL 1994

Shri Justice P.K. Shyamsundar ... Vice Chairman

Shri V. Ramakrishnan ... Member [A]

G. Louis Raj,
S/o M.D.G. Raj [late],
Aged 45 years,
Working as Mill Wright Maintenance,
Foreman Training Institute,
Tumkur Road,
Bangalore.

... Applicant

[By Advocate Shri S. Ranganatha Jois]

v.

1. The Director General of Employment and Training, Ministry of Labour, Shrama Mantralaya, New Delhi.
2. The Director, Foreman Training Institute, Tumkur Road, Bangalore-22.
3. R. Francis, S/o late Rayappa Sigamani, Aged 37 years, at Site No.23, FT-I-HBCB, Near BWSSB Water Tank, Nandini Layout, Yeshwanthpur, Bangalore-22.
4. The Union of India represented by its Secretary, Ministry of Labour, New Delhi-110 001.

... Respondents

O R D E R

Shri Justice P.K. Shyamsundar, Vice-Chairman:

1. Having heard Shri Ranganatha Jois, learned counsel for



the applicant, we think no review application can lie in the circumstances of this case. But if the applicant still feels wronged by the action of the administrative authority he can challenge the same by a fresh application. With this observation this application stands dismissed.

Sd-

MEMBER [A]

Sd.

VICE-CHAIRMAN

bsv

THE END

S. Grewal 18/4